

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/ (IB)/2017
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. H. J. J. J.
for J. J. J. J.

for Applicant / petitioner

W. H. J. J.

ORDER

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged.

The **Registry** is directed to list this file along with CP/32/2010 on the next date of hearing. Put up on **10.11.2017 at 10.30 A.M.**

— sd —
MEMBER (TECHNICAL)
ghk

— sd —
MEMBER (JUDICIAL)